

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**  
**NEW DELHI**

CP 16/169/2017

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15-12-2017**

**In the matter of:**

**M/s Iqor India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Ms. Arushi Gupta, Advocate

**ORDER**

Ld. Counsel for the Petitioner wishes to withdraw the present petition on the ground that the jurisdiction lies with the office of the RD.

Dismissed as withdrawn.

Sdl—

**(Ina Malhotra)  
Member Judicial**